GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:3309 ANSWERED ON:23.08.2011 EXTRACTION OF CASEIN FROM MILK Dhurve Jyoti

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether casein (cheese) extracted from milk is being exported;
- (b) if so, the details thereof;
- (c) the benefit accrued therefrom to the common milk producers;
- (d) whether the Government proposes to ban export of casein (cheese) in view of rising prices of milk; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE & FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

(a) & (b) At present casein is not being exported as export of casein and casein products have been prohibited with effect from 18.02.2011. There is no restriction on the export of cheese. Cheese is exported under the category of cheese and curd under EXIM code 0406. Export of casein and cheese & curd during last three years is given below:

(Quantity in tonnes)

EXIM Item Year Code

2008-09 2009-10 2010-11 (April to Dec)

3501 Casein 8,387.53 8,300.71 7,625.55

0406 Cheese & Curd 2,838.54 2,672.72 1,937.99

- (c) This Department does not have any specific information on the benefits accrued to common milk producers on account of export of casein or cheese.
- (d) & (e) The Directorate General of Foreign Trade vide its public notice No 23(RE-2010)/2009-2014,dated 18.02.2011 has prohibited export of milk powder, casein and casein products to increase availability of milk in the country during lean season.